

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3218
ANSWERED ON:13.12.2011
CORRUPTION CASES AGAINST IPS OFFICERS
Gaddigoudar Shri P.C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Indian Police Service (IPS) officers who have been placed under suspension or chargesheeted in various cases including corruption, crime and misuse of power during each of the last three years and the current year, State-wise;
- (b) whether some requests have been received from CBI/State Governments to accord sanction for prosecution;
- (c) if so, the details thereof and the total number of such requests received during the said period, State-wise;
- (d) whether the Government has taken note of some instances of delay in according sanction to CBI to prosecute the IPS officers; and
- (e) if so, the steps taken to streamline the procedure for such sanction to avoid any delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a)to(e): The information is being collected and will be laid on the Table of the House.